

THE HIGH COURT OF KERALA

A7-127/2020

Kochi : 682 031

Dated : 03.04.2020

NOTICE

In modification of the notice of even number dated 28.03.2020, it is hereby notified that, from 04.04.2020 onwards, the Division Bench comprising Honourable Mr. Justice A.K.Jayasankaran Nambiar and Honourable Mr. Justice Shaji P. Chali will take up only extremely urgent cases except Criminal matters. All Criminal matters will be considered by Honourable Mr. Justice Raja Vijayaraghavan through Video Conferencing. This arrangement will continue till 11.04.2020.

Instructions regarding Video Conferencing, already issued will continue.

(By Order)

Sd/-

K.Haripal
Registrar General